

DIVISION BENCH  
COURT - II

**O-215**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/90(KB)2018  
IA(I.B.C)/225(KB)2024, IA(I.B.C)/308(KB)2024,  
IA(I.B.C)/1354(KB)2023, IA(I.B.C)/1407(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>T. P. ROY CHOWDHURY AND CO PVT. LTD VS V. R. INFRA LOGISTICS PVT. LTD.</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. ] For the Liquidator  
Ms. Zeenat Shabab, Adv. ]  
Mr. Sudarshan Kr. Agarwal, Adv. ]  
Mr. Shyamal Kr. Bhattacharya ] Liq-in-person  
  
Mr. Joy Saha, Sr. Adv. ] For the Respondent No. 1 to 4  
Mr. Zeeshan Haque, Adv. ]  
Mr. Kaushik Banerjee, Adv. ]  
Mr. Sayak Chakraborty, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **21.05.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**